IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-29/2008

IN THE MATTER OF:

M/s. C.L. Precision Tools and Foundry (P) Limited

.. PETITIONER

SECTION:

Under Section 397/398

Order delivered on 21.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

For the Respondent

: -

:Mr. Prateek Gupta, Advocate

ORDER

List on 05.9.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 21.8.2017